

OFFICE OF THE DISTRICT & SESSIONS JUDGE (EAST), KARKARDOOMA COURTS,
DELHI

TENDER NOTICE

Tenders (in sealed covers) are invited for the allotment of Kiosk Nos. 1, 3, 4, 5, 7 & 8. L-Block, Ground Floor, Karkardooma Court Complex, Delhi on license basis for 11 months. The size of the Kiosk is 5.3 ft in length and 9 ft. in height.

Cost of the Tender Form	: Rs. 250/- (Only by demand draft)
EMD	: Rs. 6,000/-
Security Money	: Three times on bid amount
Period of allotment	: 11 months.
Minimum Licence Fee	: Rs. 6,000/- per month
Date for obtaining of application/bid form	: 01.03.2016 to 08.03.2016 till 3:00pm
Date for submission of application/bid form	: 01.03.2016 to 08.03.2016 till 3:45pm
Place for submitting the Tender Form	: Court No. 08, 2 nd Floor, Karkardooma Courts, Delhi-110032.
Place for obtaining tender form	: Nazarat Branch (East), Karkardooma Courts, Delhi.
Date, Timing & Place for opening tender	: 08.03.2016 at 4:00pm in Court No. 08, 2 nd Floor, Karkardooma Courts, Delhi-110032.

The participants can obtain tender form alongwith other relevant details from Incharge (East), Nazarat Branch, Karkardooma Courts, Delhi from 01.03.2016 to 08.03.2016 till 3:00pm. (working days) by making payment of Rs. 250/- (Rupees Two Hundred Fifty Only), non refundable, by demand draft in the favour of "District & Sessions Judge(East), Karkardooma Courts, Delhi".

(Virender Kumar Goyal)
Addl. District Judge-cum-Officer Incharge,
General Branch(East), Karkardooma Courts,
Delhi.

Annexure 'A'

Note : Conditions and eligibility criteria for the applicant to apply for the allotment of Kiosk Nos. 1, 3, 4, 5, 7 & 8, L-Block, Ground Floor, Karkardooma Courts, Delhi.

1. The applicant should be an Indian citizen.
2. The age of the applicant should not be below 18 years.
3. An affidavit cum undertaking on the Non Judicial Stamp Paper of Rs. 10/- that *if any* information given in application form found incorrect the license will be liable to be terminated immediately.
4. The applicant should enclose *any one* regarding Identity proof (Driving licence/Aadhar Card/Voter ID Card/Passport) and residential proof(Electricity bill/water bill/Voter ID Card/Ration Card any one) alongwith with his/her tender form.
5. Each and every page of tender form alongwith documents should be signed/self attested.
6. The allotment shall be initially for a period of 11 months on license basis and same can be extended for further next three years from the date of taking over the possession of kiosk/shop subject to appropriate enhancement in licence fee on every execution.
7. Demand Draft of Rs. 6,000/- (Rupees Six Thousand Only) towards EMD in favour of **"District & Sessions Judge(East), Karkardooma Courts, Delhi"** should be attached with tender form and this amount will be adjusted with the licence fees on first bid amount quoted by successful applicant and the EMD shall be returned to unsuccessful bidders after completion of tender proceedings.
8. The allotment of Kiosk Nos. 1 & 3 for the purpose to sell of Law Books, Kiosk No. 4 to sell stationery items and Kiosk Nos. 5, 7 & 8 are for running Photocopier Machine only.

(Virender Kumar Goyal)
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